GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3624

ANSWERED ON 10.08.2023

FUNCTIONS OF BRAHMAPUTRA BOARD

† 3624. SHRI NABA KUMAR SARANIA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the functions of the Brahmaputra Board;
- (b) the funds allocated to the Brahmaputra Board during the last five years, year-wise;
- (c) the details of the works executed by the Board during the last five years;
- (d) whether Brahmaputra Board has given approval to many schemes for Kalanadi in Udalguri district of Assam, if so, the details thereof;
- (e) if so, the details thereof; and
- (f) the time by which the work under the approved schemes are likely to be completed?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

- (a) The major functions of Brahmaputra Board stipulated in the Brahmaputra Board Act, 1980 are as under:
 - i. Carry out surveys and investigations in the Brahmaputra Valley and prepare a Master Plan for the control of floods and bank erosion and improvement of drainage in the Brahmaputra Valley. In preparing the Master Plan, the Board shall have regard to the development and utilization of water resources of the Brahmaputra Valley for irrigation, hydro power, navigation and other beneficial purposes and shall, as far as possible, indicate in such plan the works and other measures which may be undertaken for such development.
 - ii. Prepare detailed reports and estimates in respect of the dams and other projects proposed in the Master Plan as approved by the Central Government and indicate in each case the cost attributable to different purposes or uses.
 - iii. Draw up standards and specifications for the construction, operation and maintenance of such dams and other projects.
 - iv. Construct, with the approval of the Central Government, multi-purpose dams and works connected therewith proposed in the Master Plan as approved by the Central Government and maintain and operate such dams and works.
 - v. Perform any other such function which may be prescribed for the proper implementation of this Act.

(b) The year-wise funds allocated to the Brahmaputra Board during the last five years are as under:

Sl. No.	Financial Year (FY)	Grant in Aid(Total) (Rs. in crores)
1.	2018-19	88.92
2.	2019-20	171.94*
3.	2020-21	76.50
4.	2021-22	104.27
5.	2022-23	81.51

Remarks: *Inclusive of Rs. 107.00 Crore received from M/o DoNER against Non Lapsable Central Pool of Resources (NLCPR) Scheme.

- (c) The details of the works executed by the Brahmaputra Board during the last five years are given at **Annexure**.
- (d) & (e) Brahmaputra Board has taken up a project namely "Dong water management practices in BTC area (Improvement of Kalanadi Dong Irrigation System)" at an estimated cost of Rs. 169.90 Lakh. The main components of the project are construction of spillways, canal regulator, earth work in canal system, village road crossing culvert, construction of cattle crossing culvert, construction of canal outlet, protection work at breach portion of canal, improvement of approach roads etc.
- (f) The project is targeted to be completed in the financial year 2024-25.

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF LOK SABHA UNSTARRED QUESTION NO. 3624 TO BE ANSWERED ON 10.08.2023 "FUNCTIONS OF BRAHMAPUTRA BOARD"

The works executed by the Brahmaputra Board during the last five years are as under:

- i. Protection of Majuli Island from erosion of river Brahmaputra in the state of Assam.
- ii. Restoration of river Dibang and Lohit rivers to their original course (Phase-V)-Conversion of the existing tie bund across the spill channel to river Dibang into full-fledged embankment at Bahbari and construction of new embankment-Part-A state of Assam.
- iii. Anti-erosion measures for protection of areas under severe erosion in Masalabari area in Assam near International Border from erosion of river Brahmaputra state of Assam.
- iv. Anti-erosion measures for protection of Mankachar, Kalair-Alga International Border area from erosion of river Brahmaputra in state of Assam.
- v. Protection of Balat village from erosion of river Umngi in Meghalaya, Phase-II in the State of Meghalaya.
- vi. Protection work at Mirem Village, Miglung Village & Remi Village in East Siang District of Arunachal Pradesh.
- vii. Protection Work at Oyan and Sile Village in East Siang District, Arunachal Pradesh.
- viii. Non-conventional and Bio Engineering measures at south bank of river Brahmaputra in Majuli in the state of Assam.
- ix. Execution of anti-erosion measures for bank protection of Bhajaner Cherra in the left bank of river Mansai River in Cooch behar district in the state of West Bengal.
- x. Execution of Bank protection work at Bhogdebri area in the right bank of river Mansai in Cooch behar district in the state of West Bengal.
- xi. Spring shed Management on Dakla Spring shed and Dialdawk Spring shed in the State of Mizoram.
- xii. Spring Water management works in Ungma Village, Mokokchung District and Pangti Village, Wokha District of Nagaland.
- xiii. Spring shed Management work at Kombo Village, Aalo Town of West Siang District in Arunachal Pradesh.
- xiv. Dong Water Management Practices in BTC Area (Improvement of Kalanadi Dong Irrigation System).
